

Reorganisation of Capital structure of National Newsprint paper Mills Ltd.

8332. SHRI RAGHUNANDAN LAL BHATIA:
SHRI S. A. MURUGANANTHAM:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether National Newsprint and Paper Mills Ltd. has been given any loan by the Central Government for its expansion programme;

(b) whether capital structure of the Company is also being re-organised; and

(c) if so, the outline thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA): (a) Yes, Sir.

(b) and (c) No final decision has yet been taken in regard to re-organisation of capital structure of the Nepa Mills.

दिल्ली नगर निगम और म्यूनिसिपल कमिश्नर के बीच मतभेद

6333. श्री भागीरथ शंकर : क्या यह सही यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली नगर निगम ने सत्ताकूट दंड और म्यूनिसिपल कमिश्नर के बीच हाल ही में मतभेद हुआ है;

(ख) यदि हाँ, तो तदंबंधी व्यौरा क्या है; और

(ग) इस पर सरकार की क्या प्रतिक्रिया है ?

यह मंत्रालय में उप-मंत्री (श्री एफ०एच० ओहसिम) (क) से (ग) सरकार को दिल्ली के महापौर से कुछ पत्र प्राप्त हुए हैं जिनमें आयुक्त के विरुद्ध ये आरोप हैं —

(1) उन्होंने निगम की अनुमति से गद्दी बस्ती विभाग और सम्बन्धित उप-आयुक्त की दिल्ली विकास प्राधिकरण का स्थानान्तरित किया था ;

(2) उन्होंने नगर निगम के विरुद्ध अपनी लड़की की घर में दायर किये गये एक दावे के बारे में निगम के वकील पर प्रभाव डालने की कोशिश की थी;

(3) उन्होंने महापौर और उप-महापौर द्वारा उनकी भेजे गये पत्रों की पाबती नहीं की थी ;

(4) उन्होंने महापौर द्वारा मांगी गई फाइलें प्रस्तुत नहीं कीं; और

(5) उन्होंने विकास म.जनाओं के कार्यान्वयन में पहल तथा प्रयत्न नहीं किए ।

2 मंत्रालय की ओर से महापौर तथा निगम आयुक्त के साथ मामले पर विचार विमर्श किया गया है । आयुक्त ने स्पष्ट किया है कि उन्होंने निगम के वकील पर, जैसा कि आरोप लगाया गया है कोई प्रभाव नहीं डाला था । उन्होंने उन परिस्थितियों की, जिन में गन्दी बस्ती विभाग का केन्द्रीय सरकार के निर्णय के अनुपालन में स्थानान्तरण किया गया था, पूर्ण रूप से स्पष्ट किया है । महापौर तथा उप महापौर द्वारा उनकी भेजे गये पत्रों के सम्बन्ध में उन्होंने स्पष्ट किया है कि अधिकारों के रूप से वे उन समस्याओं के

सदस्य में वे जिन पर विभिन्न विभागों द्वारा कार्यवाही की जानी थी और उन्होंने उचित कार्यवाही के लिए उन्हें उपयुक्त सम्बन्धित अधिकारियों को मार्क किया था। जहाँ उत्तर मांगे गये वे वहाँ उन्होंने शीघ्र कार्यवाही करने के उद्देश्य से संबंधित व्यक्तियों को निदेश दिए थे कि वे महापौर अथवा उप महापौर को सीधे उत्तर भेजें।

3. महापौर द्वारा मांगी गयी फाइल और रिपोर्टें भी सामान्यतः प्रस्तुत की गईं।

4. उप-राज्यपाल से मामले पर विचार करने के लिए कहा जा रहा है।

cult owing largely to the widely dispersed nature of these industries, especially the traditional and rural industries. There were also delays in the formulation and sanction of the schemes and in organizing and strengthening institutional and other arrangements for providing assistance and facilities in various forms to these industries. Moreover, the shortfalls in production of a number of large industries which supplied raw materials to and purchase their requirements of parts and components from small industries, followed by the recent shortage of power, also adversely affected the production of a good number of small industries, including the handloom industry and ancillary units.

Utilisation of outlay for Small Scale Industries in Fourth Plan

6334. SHRI R. N. BARMAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether against the Original Fourth Plan outlay of Rs. 122.80 crores for setting up small scale industries with Central Assistance, not even 100 crores could be utilised; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) Against a total original Fourth Plan outlay for small scale industries and industrial estates of Rs. 122.70 crores, the estimated expenditure was Rs. 86.06 crores.

(b) Important among the reasons for under-utilisation of Fourth Five Year Plan outlay were shortage of certain raw materials and inadequacy of statistical information, credit facilities, industrial extension services and marketing facilities. To an extent, short-term solution of some of these problems are somewhat diffi-

Bringing Back the Ashes of late Rashbehari Bose from Tokyo

6335 SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 300 on 13th March, 1974 and state:

(a) whether the words 'No such step has yet been taken' mean that the matter is under consideration of Government;

(b) if so, when such consideration will be given final shape;

(c) whether many representations were made to the Government during last ten years for bringing the ashes of late Rashbehari Bose to India from Tokyo;

(d) whether Government assured the House to consider the matter with due regard; and

(e) if so, the reasons for delay in finalisation of the consideration?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) As regards the setting up of a memorial in honour of late Shri Rashbehari Bose and his revolution-